GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  

LOK SABHA  
UNSTARRED QUESTION No. 701  
TO BE ANSWERED ON 12.12.2022  

Community-based Solutions to Air Pollution

701. SHRI PRADYUT BORDOLOI:  
SHRI FEROZE VARUN GANDHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether any credible study has been conducted dealing with the issue of air pollution and recommendations to deal with the same;
(b) the amount has been set aside to deal with the issue of air pollution since 2000, year-wise;
(c) whether the Government is taking any steps to ensure representation of historically underrepresented sections not limited to women and tribal communities in environmental policy making; and
(d) whether the Government is taking any steps to encourage community-based solutions to combat air pollution, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a)  
Source Apportionment (SA) Studies have been carried out in 37 cities to identify various sources and their contributions to air pollution.

Government has launched National Clean Air Programme (NCAP) in 2019 as a national level strategy to reduce air pollution levels across the country. Under NCAP, City Specific Clean Air Action Plans for 131 non-attainment/million plus cities have been prepared to improve the air quality.

(b)  
The amount allotted under NCAP and under 15th Finance Commission to deal with the issue of air pollution since financial year 2019-20, year-wise is given as Annexure-I.

(c) & (d)  
The Government undertakes public consultations in making of environmental policies. The community has to adopt community-based solutions which *inter-alia* include segregation of waste at source, use of public transport, maintenance of vehicles and having valid PUC certification, discourage use of DG sets, adoption of electric vehicles etc. for combating air pollution.

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### Details of year-wise funds allocation under NCAP and under 15th Finance Commission

<table>
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<tr>
<th>Year</th>
<th>FY 19-20</th>
<th>FY 20-21</th>
<th>FY 21-22</th>
<th>FY 22-23</th>
<th>FY 23-24</th>
<th>FY 24-25</th>
<th>FY 25-26</th>
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<tbody>
<tr>
<td><strong>Fund allocated (in Rs. crore)</strong></td>
<td>224.92</td>
<td>150.52</td>
<td>98.75</td>
<td>596.6</td>
<td>650</td>
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### Details of funds under XVFC

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<th>2025</th>
<th>2299</th>
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